

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**CP No. 205/2019 in  
OA No. 91/2018**

**This the 14<sup>th</sup> day of October, 2019**

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Atma Ram, Ex-Lab. Assistant  
S/o late Sh. Khazan Singh  
R/o 7A/262, J-Block  
West Sagarpur, New Delhi-46. ....Petitioner

(through Ms. Bimla Devi for Sh. Shrigopal Aggarwal)

**VERSUS**

Sh. Santosh Kumar Mall  
Commissioner  
Kendriya Vidyalaya Sangathan  
(Head Quarters), 18, Institutional Area  
SJS Marg, Katwaria Sarai  
New Delhi-016. .... Respondent

(through Sh. U.N. Singh)

**ORDER (Oral)**

**Hon'ble Mr. S.N. Terdal:**

In view of the order passed by the respondents on 15.07.2019, the CP is closed. Notices issued to the respondents

are discharged. However, if the petitioner is still aggrieved, he is at liberty to seek remedy as per law.

**(A.K. Bishnoi)**  
**Member (A)**

**(S.N.Terdal)**  
**Member (J)**

/ns/